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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
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NEW DELHI: THE 3RD AUGUST, 1979.

NOTIFICATION  
INCOME TAX

No.2961(F.No.404/22(TRO-WB)/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue and Banking (Revenue Wing) Notification No. 1436 (F.No.404/73/76-ITCC) dated 12.8.1976 viz in the said Notification for the words and letter "S/Shri R.N.Das and Nikhilendra Kumar Saha" the word and letters "Shri Nikhilendra Kumar Saha" shall be substituted.

Sd/-

(H. VENKATARAMAN)

Deputy Secretary to the Government of India.

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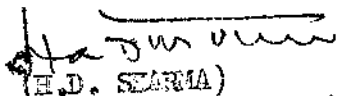
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Sd/-

Deputy Secretary to the Government of India.

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(H.D. SHARMA)

ASSISTANT DIRECTOR(RSEP).

\* SHARMA \*